## Annexure 3

Name of the corporate debtor: Sterne India Private LImited; Date of commencement of CIRP: 22nd April, 2025; List of Creditors as on: 31st August, 2025 List of Secured Financial Creditors

							List of Secureu		cunors					Amount in INR
Sr. No.	. Name of Creditor	Details of Claims Received		Details of Claims admitted					Amount of contingent	Amount of any mutual dues,	Amount	Amount of claims		
		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claims	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?	% voting share in CoC	claims	that may be set off	of claims not admitted	under verification	Remarks, if any
1	Axis Trustee Services Limited -Trifecta	12.05.2025	39,30,92,978.00	39,30,92,978.00	NCD	39,30,92,978.00	N.A	. No	28.49%	NA	0.00	0.00	0.00	The claimant filed a revised claim with the IRP/RP of INR 39,30,92,978 on 19th May, 2025, to cover amount proposed for assignment of debt. Since the debt assignment was not concluded and the assignee withdraw its claim on 21st May, 2025.  RP admitted the revised claim after obtaining relevant documents/conifirmations.
2	Mitcon Credential Trusteeship Services Limited	12.05.2025	5,44,91,748.00	5,44,91,748.00	NCD	5,44,91,748.00	N.A	. No	3.95%	NA	0.00	0.00	0.00	The principal amount of the claim has been admitted, while the interest component has been partly admitted and remains under verification, based on the documentary records furnished by the claimant.
3	Orbis Trusteeship Services Private Limited -Alteria	19.05.2025	34,73,08,483.00	34,73,08,483.00	NCD	34,73,08,483.00	N.J	. No	25.17%	NA	0.00	0.00		The claimant filed a revised claim with the IRPRP of INR 34,73,08,482.77 on 19th May, 2025, to cover amounts proposed for assignment of dobt. Since the dobt assignment was not concluded and the assignee withdrew its claim of 21st May, 2025. RP admitted the revised claim after obtaining relevant documents/conifirmations.
4	Mizuho Capsave Finance Private Limited Formerly Known as Capsave Finance Private Limited	09.05.2025	22,15,29,601.24	22,15,29,601.24	Vendor and supplier bills discounting	22,15,29,601.24	N.J	. No	16.05%	N.A	0.00	0.00	0.00	The claim of Principal and interest have been admitted as per documentary records furnished.
	Total		1 01 64 22 810 24	1 01 64 22 810 24		1 01 64 22 810 2			74%		0.00	0.00	0.00	

- Name:

  1. The claim have been partly or fully admitted based on documents and/or clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.

  2. The accessory junifications and the replications have been requested from the creditors for claims ander verification and the whole or part of these claims maybe obstituted on receiving sufficient proof in support of such claims.

  3. In case the manuscript claims of the claims been on additional information was included as the contract of the claims been contracted for the contract of the claims been of the information was included as the contract of the claims and the contracted as the contract of the claims and the contracted as the contracted as the contracted of the contract of the claims and the contracted as the contracted as the contracted as the contracted as the contracted of the contracted as the contract